

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO 3027
TO BE ANSWERED ON 18/03/2026

TRIBAL WELFARE SCHEMES IN ANDHRA PRADESH

3027 Shri Meda Raghunadha Reddy:

Will the Minister of *Tribal Affairs* be pleased to state:

- (a) the total tribal population in Andhra Pradesh, district-wise;
- (b) the funds allocated and utilized for tribal welfare schemes;
- (c) the number of Eklavya Model Residential Schools (EMRSs) established in the State;
- (d) whether any proposals are pending for inclusion of tribal communities; and
- (e) the steps taken to improve livelihood opportunities?

ANSWER

MINISTER OF STATE (TRIBAL AFFAIRS)

(SHRI DURGADAS UIKEY)

(a) District wise total tribal population in Andhra Pradesh is given as below:

Census 2011

Sr.No	State	District	Total population	ST population	% of ST
1	ANDHRA PRADESH	Anantapur	4081148	154127	3.78
2	ANDHRA PRADESH	Chittoor	4174064	159165	3.81
3	ANDHRA PRADESH	East Godavari	5154296	213195	4.14
4	ANDHRA PRADESH	Guntur	4887813	247089	5.06
5	ANDHRA PRADESH	Krishna	4517398	132464	2.93
6	ANDHRA PRADESH	Kurnool	4053463	82831	2.04
7	ANDHRA PRADESH	Prakasam	3397448	151145	4.45
8	ANDHRA PRADESH	Sri Potti Sriramulu Nellore	2963557	285997	9.65
9	ANDHRA PRADESH	Srikakulam	2703114	166118	6.15
10	ANDHRA PRADESH	Visakhapatnam	4290589	618500	14.42
11	ANDHRA PRADESH	Vizianagaram	2344474	235556	10.05

12	ANDHRA PRADESH	West Godavari	3936966	109072	2.77
13	ANDHRA PRADESH	Y.S.R.	2882469	75886	2.63

Source: PC11_A11a , Census 2011, RGI, MHA

13 original AP districts are now reorganized into 28 new districts of Andhra Pradesh (Website: <https://igod.gov.in/sg/AP/E042/organizations>)

The district wise ST population of these 28 districts will be available from upcoming Census

Meanwhile PCA 2011 sub district abstract for Andhra Pradesh may be seen for subdistrict wise Andhra Pradesh ST population Census 2011 at **PC11_PCA-ST, Census 2011, RGI, MHA**

(b) The details of funds allocated and utilised for tribal welfare schemes are as below:

Scheme-wise Fund release for the state of Andhra Pradesh				
		Fund release (in crores)		
S.No	Schemes	2022-23	2023-24	2024-25
1	DAJGUA	NA	NA	NA
2	PM JANMAN(MPC)	NA	14.97	5
3	PMJANMAN (VDVK)	NA	153.82	NA
4	EMRS	126.00	107.95	202.52
5	Article 275(1) of Constitution	NA	NA	98.42
6	SCA to TSS (PMAAGY)	NA	NA	NA
7	Aid to voluntary organisations (NGO)	1.83	0.92	2.49
8	Pre Matric Scholarship	NA	57.00	30.77
9	Post Matric scholarship	133.5	114.71	120.00
10	NSTFDC	41.20	55.52	60.392
11	Support to TRIs	2.19	1.25	NA

TRICOR: The Government of Andhra Pradesh have allocated an amount of Rs.110.60 Cr for implementation of various Economic Support Schemes for the FY 2025-26. Further, the following welfare schemes are being implemented for the benefit of STs.

(Rs.In crs)				
S.No	Name of the Scheme	No. of Beneficiaries	Allocated	Utilized
1	NTR Bharosa Pension Scheme	3,77,784	1549	1549
2	Marine Fishing Ban Relief Scheme	1,018	2.04	2.04
3	Self-owned Auto Rickshaws/Motor Cab/ Maxi Cab Drivers	13,456	20.18	20.18

Tribal Sub Plan: Financial summary of the TSP (Tribal sub plan) budget for FY 2025-26 as follows:

- Total Allocation: Rs. 8,159.68 crores
- Total Expenditure: Rs.5,170.79 crores (Up to 31.01.2026)

The details of budget allocation under Tribal Sub plan for FY 2025-26 is enclosed.

EDUCATION:

- An amount of Rs.945.03 Crores allocated and Rs 796.27 crores utilized for tribal education for the year 2025-26 till date for 1,25,560.
- An amount of Rs 650.38 crores utilized under Talliki vandanam scheme for 2025-26 for 492697 students.
- An amount of Rs.25.87 Crs expenditure incurred till now under Post-matric scholarship for the year 2025-26 for 30,050 students
- Under PMJANMAN, an amount of Rs.75.00 Cr was released for construction of (125) MPCs and expenditure incurred for Rs.44.95 Cr till now.

(c) The Central Sector Scheme of Eklavya Model Residential School (EMRS) was started in the year 2018-19 to provide quality education at par with Navodaya Vidyalaya to the tribal children in their own environment. Ministry has sanctioned 28 EMRSs in the State of Andhra Pradesh, all EMRSs are reported to be functional. The status is given below:

Status of Functional EMRSs in the State of Andhra Pradesh

S. No.	District	Block/ Taluka	Name of the School	Total no. of students enrolled
1	Alluri Sitharama Raju	Maredumilli	EMRS Maredumilli	472
2	Alluri Sitharama Raju	Y. Ramavaram	EMRS Y Ramavaram	466
3	Tirupathi	Buchinaidu Kandriga	EMRS Kandriga	380
4	Alluri Sitharama Raju	Addateegala	EMRS Addateegala	292
5	Alluri Sitharama Raju	Chintur	EMRS Chintoor	473
6	Alluri Sitharama Raju	Rajavommangi	EMRS Rajavommangi	444
7	Alluri Sitharama Raju	Rampachodavaram	EMRS Rampachodavaram	300
8	Manyam Paravathipuram	Bhamini	EMRS Bhamini	447
9	Prakasam	Dornala	EMRS Dornala	399
10	SPS Nellore	Kodavalur	EMRS Kodavalur	438
11	Tirupathi	Ozili	EMRS Ozili	393
12	Srikakulam	Meliaputti	EMRS Meliaputti	422

13	Alluri Sitharama Raju	Ananthagiri	EMRS Ananthagiri	297
14	Alluri Sitharama Raju	Araku Valley	EMRS Araku Valley	297
15	Alluri Sitharama Raju	Chintapalle	EMRS Chintapally	445
16	Alluri Sitharama Raju	Dumbriguda	EMRS Dumbriguda	440
17	Alluri Sitharama Raju	G.Madugula	EMRS G Madugula	297
18	Alluri Sitharama Raju	Gudem Kotha Veedhi	EMRS GK Veedhi	434
19	Alluri Sitharama Raju	Hukumpeta	EMRS Hukumpeta	297
20	Alluri Sitharama Raju	Koyyuru	EMRS Balaram	300
21	Alluri Sitharama Raju	Munchingi Puttu	EMRS Munchigaput	460
22	Alluri Sitharama Raju	Paderu	EMRS Chintala Veedhi	291
23	Alluri Sitharama Raju	Peda Bayalu	EMRS Lakyaputtu	297
24	Manyam Paravathipuram	Gumma Lakshnipuram	EMRS GL Puram	418
25	Manyam Paravathipuram	Kurupam	EMRS Kurupam	367
26	Manyam Paravathipuram	Makkuva	EMRS Anasabhadra	334
27	Manyam Paravathipuram	Pachipenta	EMRS Kotikapenta	371
28	Eluru	Buttayagudem	EMRS Buttayagudem	443

d) The Ministry of Tribal Affairs, being the Nodal Ministry for notification of Scheduled Tribes under Article 342 of the Constitution of India, receives proposals from States/UTs for inclusion of communities in the ST lists. Such proposals are processed as per the approved modalities of the Government of India and must be recommended by the concerned State/UT along with an ethnographic report. The proposals are examined by the Registrar General of India and the National Commission for Scheduled Tribes. Many proposals remain under examination at different stages as the process is continuous.) No such proposals are pending for inclusion of tribal communities as per the information provided by Andhra Pradesh.

e) Following schemes plays a vital role in enhancing livelihood sector for tribal population such as:

i) **Pradhan Mantri Janjatiya Vikas Mission (PMJVM):** The Ministry of Tribal Affairs is implementing the Pradhan Mantri Jan Jatiya Vikas Mission (PMJVM), which has been designed through the merger of two existing schemes for promotion of tribal livelihood, i.e., “*Mechanism for Marketing of Minor Forest Produce (MFP) through Minimum Support Price (MSP) and*

Development of Value Chain for MFP” and “Institutional Support for Development and Marketing of Tribal Products/Produce”. The Ministry of Tribal Affairs has notified the Operational Guidelines of ‘Pradhan Mantri Janjatiya Vikas Mission (PMJVM)’ on 27th March, 2023. The component MSP for MFP under PMJVM provides safety net and support to Schedule Tribe and other traditional forest dwellers whose livelihoods depend on collection and selling of MFPs.

• **Details of PM JVM VDVks for FY 2025-26 (As on 31.12.2025)**

Sl. No.	State/UT	VDVK Details		Funding Details (In Lakhs)	
		No. of VDVks sanctioned	Total No. of Beneficiaries	Funds Sanctioned	Funds Released
1	Andhra Pradesh	415	123258	6162.9	3604

ii) National Scheduled Tribes Finance and Development (NSTFDC) is an apex organisation set up on 10.04.2001, exclusively for economic development of Scheduled Tribes. This Corporation was incorporated as a Govt. company under Ministry of Tribal Affairs and granted license under Section 25 of the Companies Act, 1956 (now Section 8 of the Companies Act, 2013). Loans are provided to Scheduled Tribes entrepreneurs.

Beneficiaries Assisted During 2025-26 National Scheduled Tribes Finance And Development Corporation (Nstfdc) (Upto 31.12.2025)

S.No.	Name of State	Total Beneficiaries Assisted	Women Beneficiaries Assisted
1.	Andhra Pradesh	750	352

(iii) Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM JANMAN): On 15th November 2023, Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM JANMAN) was launched for socio-economic development of 75 PVTG communities residing in 18 states and one UT including Ratlam–Jhabua–Alirajpur of Madhya Pradesh. The mission aims to provide basic facilities to improve their socio-economic conditions such as safe housing, clean drinking water and improved access to education, health and nutrition, road and telecom connectivity, electrification of unelectrified households and sustainable livelihood opportunities in 3 years. These objectives are being met through 11 interventions implemented by 9-line Ministries. Progress of the interventions, State-wise & Ministry-wise, as on 28.02.2026, is at **Annexure I:**

Funds sanctioned for establishment of PM-JANMAN VDVKs

Sl. No.	State/UT	VDVK Sanctioned	Beneficiaries	Funds Sanctioned (In Lakhs)
1	Andhra Pradesh	73	6,162	307.55

iv) Development Action Plan for Scheduled Tribes: Government is implementing Development Action Plan for Scheduled Tribes (DAPST) as a strategy for the development of Scheduled Tribes and areas having tribal concentration in the country. Besides Ministry of Tribal Affairs, 41 Ministries/Departments are allocating certain percentage of their total scheme budget every year for tribal development under DAPST to bridge the developmental gap between Scheduled Tribes (STs) and non-ST populations and for various tribal development projects relating to education, health, agriculture, irrigation, roads, housing, electrification, employment generation, skill development, etc. Schemes along-with funds allocated by the obligated Ministries/Departments for the welfare of Scheduled Tribes are given at Statement 10B of Expenditure Profile of Union Budget document in the following links:

Statement 10B for 2023-24: <https://www.indiabudget.gov.in/budget2023-24/doc/eb/stat10b.pdf>

Statement 10B for 2024-25: <https://www.indiabudget.gov.in/budget2024-25/doc/eb/stat10b.pdf>

S. No.	Name of State	MoRD (PMAY-G)		MoRD (PMGSY)		MoJS (JJM)		MoHF W (NRHM)	MoWC D (POSHAN 2.0)		MoE (SSA)		MoP (RDSS)		MNR E		MoC (DOT-USOF)		MoTA		MoTA	
		Houses Sanctioned (HHS)	Completed (HHS)	Roads sanctioned (in KM)	Completed (in KM)	Sanctioned Villages (Drinking Water supply)	Saturated Villages (Drinking water supply)	MMUs sanctioned & Operational	AWCs sanctioned	AWCs Operational	Sanctioned Hostels (No.)	Work Completed (No.)	Hs Sanctioned	Hs Electrified	Hs Sanctioned	Hs Electrified	Habitat ion planned for coverage	Habitat ion covered	MP Cs sanctioned	MP Cs completed	VD s sanctioned	Bu sin ess Started
1	ANDHRA PRADESH	43593	6783	868.95	98	1964	405	140	192	146	87	3	24925	24925	1675	967	1658	1346	125	89	73	73
